### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 1921 TO BE ANSWERED ON 05.05.2016

### NRLM-AAJEEVIKA MISSION

#### 1921. SHRI RAMSINH RATHWA

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the criteria being adopted for allocation of funds to the States under National Rural Livelihood Mission (NRLM)-Aajeevika;
- (b) whether funds are presently allocated randomly to the States in the absence of specific national principles;
- (c) if so, the details thereof;
- (d) whether any steps are being taken to make the release of funds more rationale by linking the percentage of rural poor in the population of a particular State; and
- (e) if so, the details thereof?

# ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) to (e): Under National Rural Livelihoods Mission, now renamed as Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY – NRLM), funds are released to the States on the basis of the inter-se poverty ratios among states as determined by the erstwhile Planning Commission, except in the case of Jammu & Kashmir and all North – Eastern States. The funds for Jammu & Kashmir, Arunachal Pradesh, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim and Tripura States are released on demand basis to cover 2/3rd of their rural population without linking it to the poverty ratios in these states. In the case of North-Eastern States, the criteria for release of funds on demand basis has been introduced from the financial year 2016-17. Prior to this, it was based upon the poverty ratio. The funding of the programme is in the ratio of 60: 40 between Centre and States. However, in the case of three Himalayan States (Uttarakhand, Himachal Pradesh and Jammu & Kashmir) and all the North-Eastern States, it is in the ratio of 90: 10 between Centre and States.

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